

IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION

REVIEW PETITION (C) DIARY NO. 22591 OF 2021

IN

SPECIAL LEAVE PETITION (C) NO. 6380 OF 2019

SRI PAL SINGH

...Petitioners

Versus

THE GENERAL MANAGER, ICICI LOMBARD GENERAL
INSURANCE CO. PVT. LIMITED & ANR.

...Respondents

O R D E R

There is delay of 888 days in preferring the instant review petition.

We have gone through the application seeking condonation of delay.

The explanation offered is not satisfactory at all.

We, therefore, refuse to condone delay. Consequently, the review petition is dismissed on the ground of delay.

.....J.
[Uday Umesh Lalit]

.....J.
[Ajay Rastogi]

New Delhi;
25th August, 2022.